



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Saturday,9th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 2

[NATIONAL LOK ADALAT

NEW INDIA ASSURANCE CO. LTD,NATIONAL  
INSURANCE CO LTD, CHOLAMANDALAM MS GENERAL  
INSURANCE CO. LTD, SHRIRAM GENERAL INSURANCE

CONCILIATORS:

1. SMT. SHABANA AZIZ CHOUDHURY

2. SMT. SANGEETA KHATANIAR]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">MFA/74/2011</a> WITH LCR	NATIONAL INSURANCE COM.LTD. <b>Versus</b> MD. HARMUJ ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MS. A GUPTA MR. A K PURKAYASTHA MR.P S BHATTACHARYYA MR. S SHARMA
	<b>WITH</b> <a href="#">MFA/75/2011</a>	NATIONAL INSURANCE COM.LTD. <b>Versus</b> MD. NURUL ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MS. A GUPTA MR. A K PURKAYASTHA MR.P S BHATTACHARYYA MR. S SHARMA
3	<a href="#">I.A.(Civil)/291/2024</a> in MACApp./14545/2023	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOTI CHANDRA DAS AND 2 ORS.	MRS. D DAS BARMAN MS. P CHUTIA	
	<b>WITH</b> <a href="#">MACApp./14545/2023</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOTI CHANDRA DAS AND 2 ORS. H	MRS. D DAS BARMAN	
4	<a href="#">I.A.(Civil)/688/2024</a> in MACApp./14962/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SANJIT NATH BHOWMIK @ SANJEET NATH BHOMIK AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S SINGH (r-1)
	<b>WITH</b> <a href="#">MACApp./14962/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SANJIT NATH BHOWMIK @ SANJEET NATH BHOMIK AND 2 ORS. F	MR. R GOSWAMI	
5	<a href="#">I.A.(Civil)/777/2024</a> in MACApp./2864/2024	MOTI CHANDRA DAS @ MATI CH. DAS <b>Versus</b> MD. FIROZ ALI AND 2 ORS.	MR. A BHATTACHARYYA	

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LEAVE NOTE OF ADVOCATES FOR 09/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
16)	MR. A DHAR	11-03-2024	To	12-03-2024
17)	MR D K MISHRA	13-03-2024	To	14-03-2024
18)	MR B PRASAD	13-03-2024	To	14-03-2024
19)	MS. D GHOSH	11-03-2024	To	11-03-2024
20)	MR. O P BHATI	11-03-2024	To	07-04-2024



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**COURT NO: 4**

**[NATIONAL LOK ADALAT**

**UNITED INDIA INSURANCE CO. LTD, ORIENTAL  
INSURANCE CO. LTD.**

**CONCILIATORS:**

**1. SMT. PEACE LAHKAR**

**2. SMT. MEGHALI BARMAN]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">MACApp./214/2016</a>	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SHRI SURENDRA NATH DEKA and 6 ORS.	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. A C MAHANTA MR. J AHMED (R- 6 & 7) MR. B K JAIN MR. S ISLAM (R- 6 & 7) MR. M DASGUPTA MR. A HOQUE (R- 6 & 7) MR. N MAHAMMAD (R- 6 & 7) MS. D BORA (R- 6 & 7)
	<b>WITH</b> <a href="#">CO/15/2017</a> <b>in</b> MACApp./214/2016	SHRI SURENDRA NATH DEKA and 4 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.B K JAIN MS.M DASGUPTA	MR.A J SAIKIA MR.K BORAH

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